

## HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 1427 / Checker

Bilaspur, dated 09 February, 2022

**III-6-4/2003**

Copy of Government Notification. F.No. 1086/431/XXI-B/C.G./2021, dated 07-02-2022 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding to notify the court of III Additional Sessions Judge, Surajpur as Special Court under Section 3(1) of the Prevention of Corruption Act, 1988 in place of the court of I<sup>st</sup> Additional Sessions Judge, Surajpur is forwarded to :

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 15) Registrar (Vigilance/I. & E/Judicial/S&A Cell/Computerization), High Court of Chhattisgarh, Bilaspur for information.

- 16) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) The District and Sessions Judge, **Surajpur** for information & necessary action.
- 18) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 19) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 20) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 21) Section Officer/Incharge Complaint/ Checker, High Court of Chhattisgarh, Bilaspur *for information.*
- 22) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
- 23) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction *to upload this endorsement in the official website to this High Court.*

  
09.02.22  
(Sanjay Kumar Jaiswal)  
Registrar General

**GOVERNMENT OF CHHATTISGARH**  
**LAW & LEGISLATIVE AFFAIRS DEPARTMENT**  
**MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA,**  
**(C.G.) 492002**

**NOTIFICATION**

**17 FEB 2022**

Raipur dated .02.2022

F. No. 1086 / 431/XXI-B/C.G./21- In exercise of the powers conferred by sub-section (1) of section 3 of the Prevention of Corruption Act, 1988 (No. 49 of 1988), in consultation with the High Court of Chhattisgarh and in compliance of its Memo. 618/III-6-4/2003/Checker, Bilaspur, dated 22-01-2022 the State Government hereby, makes the following amendment in this Departments previous Notification No. 10159/3787/XXI-B/C.G./2013 dated 30-10-2013, namely:-

**AMENDMENT**

1. For the entries in serial no. 4 of the said notification the following shall be substituted:-

S.No.	Special Courts	Local Area/Sessions Division
(1)	(2)	(3)
"4.	III <sup>rd</sup> Additional Sessions Judge, Surajpur	Surajpur "

By order and in the name of the  
Governor of Chhattisgarh,

(Ram Kumar Tiwari )  
Principal Secretary

Governemnt Of Chhattisgarh  
Law & Legislative Affairs Department

**अधिसूचना**

रायपुर, दिनांक .02.2022

एफ.क. /431/21-ब/छ0ग0/22 -भ्रष्टाचार निवारण अधिनियम, 1988 (1988 का सं. 49) की धारा 3 की उप-धारा (1) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुये राज्य सरकार, छत्तीसगढ़ उच्च न्यायालय के परामर्श से एवं ज्ञापन क्रमांक 618/III-6-4/2003/Checker, Bilaspur, दिनांक 22-01-2022 के अनुपालन में एतद्वारा, विभाग की पूर्ववर्ती अधिसूचना क्रमांक 10159/3787/XXI-B/C.G./2013 दिनांक 30-10-2013 में निम्नानुसार संशोधन करती है, अर्थात्:-

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संशोधन

स.क.	विशेष न्यायालय	स्थान/सत्र खण्ड
(1)	(2)	(3)
"4	तृतीय अतिरिक्त सत्र न्यायाधीश, सूरजपुर	सूरजपुर "

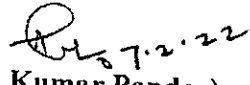
En. No. 1686/431/XXI-B/C.G./22.  
Copy to,

Naya Raipur, Dated .02.2022

**7 FEB 2022**

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 618/III-6-4/2003/Checker, Bilaspur, dated 22-01-2022,
2. District and Sessions Judge, Surajpur,
3. Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Naya Raipur,
4. Inspector General of Police, EoW/ACB, Raipur,
5. Director General of Police, Special Police establishment, Lokayukt Office, Raipur,
6. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Naya Raipur for perusal of Hon'ble Law Minister,
7. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Naya Raipur,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
9. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,

For information and necessary action,

  
(Anil Kumar Pandey)  
Additional Secretary  
Government Of Chhattisgarh  
Law & Legislative Affairs Department